

**Sixteenth Lok Sabha**

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND  
MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER  
DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to  
lay on the Table a copy each of the following Ordinances (Hindi and English versions) under  
article 123 (2) (a) of the Constitution: -

(1) The Muslim Women (Protection of Rights on Marriage)

Ordinance, 2019 (No.1 of 2019) promulgated by the President on 12<sup>th</sup> January,  
2019.

[Placed in Library, See No. LT 10778/16/19]

(2) The Indian Medical Council (Amendment) Ordinance, 2019

(No.2 of 2019) promulgated by the President on 12<sup>th</sup> January, 2019.

[Placed in Library, See No. LT 10779/16/19]

(3) The Companies (Amendment) Ordinance, 2019 (No. 3 of 2019)

promulgated by the President on 12<sup>th</sup> January, 2019.

[Placed in Library, See No. LT 10780/16/19]

